

109

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


Appeal No.670/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> JULY, 2018, 10:30 A.M

Name of the Company	Money Construction Pvt.Ltd -Vs- ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

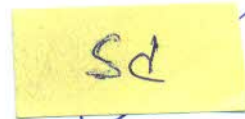
1. CASHASHI AGARWA PETITIONER

  
31/7/18

ORDER

Ld. Pr.C.A. appeared for the Petitioner. Heard. Perused the record. Matter is adjourned for want of time.

List the matter on 03.09.2018.



(M. B. Gosavi)  
Member(J)